

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 24.09.2015

OA No. 291/00573/2015

Mr. C.B. Sharma, counsel for applicant.

The Original Application is filed seeking a direction directing the respondent no. 2 to grant extension to the applicant beyond, 09.07.2013 till six extensions with all consequential benefits.

It is submitted that as per policy of the respondent-department dated 27.02.2013 (Annexure A/2), the applicant is entitled for six extensions excluding six months of initial engagement. It is submitted that the respondents have granted only three extensions. The applicant challenges the action of the respondents in not granting further three extensions. It is also submitted that on completion of 3rd extension, the applicant made request on 03.07.2015 and 06.07.2015 but the respondents have not taken any decision in this regard. In the circumstances, the applicant approached this Tribunal for the reliefs mentioned above.

Annexure A/1 representation dated 06.07.2015 is submitted before the respondent no. 2 and it is said that the same is pending consideration.

Since the representation is pending consideration before the respondent no. 2 and the issue will have to be resolved by the respondent no. 2, we are not inclined to examine the

merits of the contentions raised in the O.A. It is for the respondent no. 2 to consider and pass appropriate orders regarding the request for extensions.

In the facts and circumstances, the Original Application is disposed of directing the respondent no. 2 to consider and pass appropriate order(s) on Annexure A/1 representation of the applicant dated 06.07.2015 within a period of one month from the date of receipt of a copy of this order.

The applicant shall also produce a copy of this order along with complete copy of paper book/OA before the respondent no. 2 within a period of two weeks from today. In view of the limited relief granted, the Original Application is disposed of without issuing notice to the respondents.

Meenakshi Hooja
(MS. MEENAKSHI HOOJA)
ADMINISTRATIVE MEMBER

Harun-Ul-Rashid
(JUSTICE HARUN-UL-RASHID)
JUDICIAL MEMBER